

**HARYANA VIDHAN SABHA**

**Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Tuesday, the 8<sup>th</sup> March, 2011.**

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**COMPENSATION TO FARMERS**

**\*540. MASTER DHARAM PAL OBRA, MLA:** Will the Revenue and Disaster Management Minister be pleased to state:-

- a) whether it is a fact that Rabi crops could not be sown in villages namely Dhanana, Jatai, Talu etc of Bawani Khera Sub Division and Twenty five other villages including Imlota, Bigova, Bhagvi ,Samaspur, Birhi Kalan etc of Sub-Division Charkhi Dadri in Bhiwani due to accumulation of rain water in the fields;
  - b) whether it is also a fact that no compensation has been given to the farmers for the damage of their crops after the year 2008 ; and
  - c) if so, the time by which the water is likely to be drained from the fields of the abovesaid villages and financial assistance would be given to the affected farmers ?
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**Chandigarh:  
The March, 2011**

**SUMIT KUMAR  
Secretary,  
Haryana Vidhan Sabha**